

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/458(KB)2017
COMP.APPL/84(KB)2022, COMP.APPL/75(KB)2022,
COMP.APPL/76(KB)2022, COMP.APPL/394(KB)2017,
COMP.APPL/908(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	KANISHKA SETHIA. VS ASPECTIVE COMMODIAL PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr. Ratnanko Banerji, Sr.Adv.] For Kanishka Sethia
Ms. Urmila Chakraborty, Adv.]
Mr.Saubhik Choudhury,Adv.]
Mr.Tirthankar Das,Adv.]

Mr. Shaunak Mitra, Adv.] For Respondent
Mr.Biswajit Kumar, Adv.]
Mr.Debraj Sen,Adv.]

ORDER

1. Ld.Sr. Counsel /Counsel on both sides present.
2. COMP.APPL/84(KB)2022- Ld.Counsel appearing for the petitioner and also Ld.Counsel for the seeks some time to explore possibility of settlement.
3. In view of the above, list this matter on **28/02/2023**, on which date the clear view on settlement shall be made known by both the parties.
4. **List all the IA on 28/02/2023.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**